

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3987/2016

(Arising out of impugned final judgment and order dated 08/01/2016
in WP No. 66/2016 passed by the High Court Of Bombay At Nagpur)

SANJAY

Petitioner(s)

VERSUS

PARAG & ORS.

Respondent(s)

(with appln. (s) for exemption from filing c/c of the impugned
judgment and exemption from filing O.T. and interim relief and
office report)

Date : 15/02/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ROHINTON FALI NARIMANFor Petitioner(s) Mr. Gagan Sanghi, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Tag with SLP (C) 3402 of 2016.

(Jayant Kumar Arora)
Sr. P.A.(Renu Diwan)
Court Master